

**Form A**  
**PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF FORMEL D INDIA PRIVATE LIMITED**

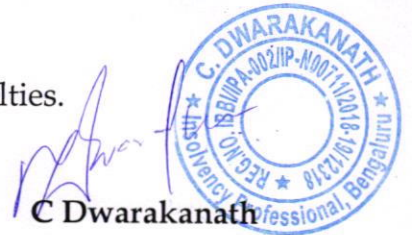
|    |                                                                                              |                                                                                                                                                                                                                                                                                       |
|----|----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | Formel D India Private Limited                                                                                                                                                                                                                                                        |
| 2. | Date of Incorporation of Corporate Person                                                    | 15 <sup>th</sup> October 2009                                                                                                                                                                                                                                                         |
| 3. | Authority Under Which Corporate Person is incorporated / Registered                          | Registrar of Companies, Pune                                                                                                                                                                                                                                                          |
| 4. | Corporate Identity Number of Corporate Person                                                | U74999PN2009FTC173028                                                                                                                                                                                                                                                                 |
| 5. | Address of the Registered Office and Principal Office (If Any) of Corporate Person           | "Prime 12", Flat No. 2, 1 <sup>st</sup> Floor Plot No. H-1, Sector No. 26, Nigdi-Pradhikaran, Pune 411044                                                                                                                                                                             |
| 6. | Liquidation Commencement Date of Corporate Person                                            | 30 <sup>th</sup> January, 2023                                                                                                                                                                                                                                                        |
| 7. | Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator | <b>C Dwarakanath</b><br>No.31, Vidya Bhavan, 3 <sup>rd</sup> Floor, Rear Block, Opp. Karanji Anjaneya Temple, West Anjaneya Temple Street, Basavanagudi, Bengaluru - 560004<br>Reg. No: IBBI/IPA-002/IP-N00711/2018-2019/12318<br>Email: dwarakanath.c@gmail.com<br>Tel: 080-41203012 |
| 8. | Last Date for Submission of Claims                                                           | 06 <sup>th</sup> March, 2023                                                                                                                                                                                                                                                          |

**Notice** is hereby given that the **Formel D India Private Limited** has commenced voluntary liquidation on **30<sup>th</sup> January, 2023**.

The stakeholders of **Formel D India Private Limited** are hereby called upon to submit a proof of their claims, on or before **06<sup>th</sup> March, 2023** to the liquidator at the address mentioned against the item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



**C Dwarakanath**

Liquidator of Formel D India Private Limited

IBBI Reg. No.: Reg. No: IBBI/IPA-002/IP-N00711/2018-2019/12318

Date: 31/01/2023

Place: Bengaluru